

SL. No.22

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)
CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/447/2021 in Company Petition IB/118/2021
NAME OF THE COMPANY	Y.S. Chowdhary & Splendid Metal Products Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Y.S. Chowdhary & Splendid Metal Products Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Srikanth Rati for the Petitioner.

Report of Resolution Professional has already been filed. **Matter is adjourned to 07.12.2023**

IA (IBC)/447/2021

Present: Ld. Counsel Mr. Srikanth for the Respondent No.1.

Matter is adjourned to 07.12.2023 for hearing.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**